

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/4691/2021

This the 27th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Sudhir Sharma son of Shri K.P. Sharma age 44 years Resident of Lane No.2, House No.300, Rani Talab Digiana, Jammu.

.....**Applicant**

(Advocate:- Mr. N.P. Kotwal - Not Present)

Versus

1. State of J&K through Principal Secretary to Govt. Power Development Deptt. Civil Sectt. Jammu & Ors.

.....**Respondents**

(Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 12.03.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil